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INCOME TAX APPELLATE TRIBUNAL, RAIPUR BENCH, RAIPUR

F. No. 04/Jd/AT(RPR)/2024-25

Date – 12/06/2025

NOTICE

This is to inform that the “Division Bench” (DB) & “Single Member Bench” (SMC) scheduled for the period from 06/06/2025 & 11/06/2025 to 13/06/2025 will not function, the cases fixed before Hon’ble Bench for the above period are adjourned as under :-

Division Bench

Fixed on	Adjourned to
06/06/25(Friday)	27/06/25(Friday)
11/06/25(Wednesday)	01/07/25(Tuesday)
12/06/25(Thursday)	03/07/25(Thursday)
13/06/25(Friday)	04/07/25(Friday)

Single Member Cases

Fixed on	Adjourned to
11/06/25(Wednesday)	24/06/25(Tuesday)
12/06/25(Thursday)	25/06/25(Wednesday)
13/06/25(Friday)	26/06/20(Thursday)

Note :- Notices will be Sent through email only.


For ASSISTANT REGISTRAR